

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 133
CP(IB) 303 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Modern Petrofils
V/s
Shekhawati Polyym Ltd

.....Applicant

.....Respondent

Order delivered on 21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ms. Meenu Kumar
For the IRP/RP :
For the Respondent : Mr. Arpit Singhvi

ORDER

Learned Counsels for both sides submitted that matter is settled. Memo of withdrawal is filed. Permission is granted to withdraw the matter. Accordingly, CP(IB) 303 of 2020 stands disposed of as withdrawn.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)